

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 24-11-2025 To 24-11-2025~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	4105/2025	SUJIT ROY AND ANR Mobile:9874238117 Email:KNATHJANA@GMAIL.COM	K.N. JANA	16-12-2025	REQUIRED TYPE COPY
2	CPAN	1912/2025	GEETA GHOSH Mobile:9830146274 Email:ARINDAM.GUHA@FOXMANDAL.IN	ARINDAM GUHA	16-12-2025	AFTER INPUT OF WPA NO. AND YEAR , RECORD NOT PRESENT SHOWING
3	CRM (A)	4042/2025	ANISUR BISWAS AND ANR. Mobile:7044063766 Email:SUMANTADAS505@GMAIL.COM	SUMANTA DAS	15-12-2025	1) ... CLARIFICATION NEEDED REGARDING TRIAL COURT REJECTION DETAILS OF PETITIONERS AT PARAGRAPH ONE (CMC 1647/2025 DT.03/09/2025)
4	CRM (A)	4055/2025	JYASTNA BAIRI @ JAMUNA BAIRI AND ANR. Mobile:7278833685 Email:SULAGNASARKARK3@GMAIL.COM	SULAGNA SARKAR	15-12-2025	1) ... TRIAL COURT REJECTION DETAILS NOT MENTIONED PROPERLY AT PARAGRAPH ONE (CMC NO/R)
5	CRM (A)	4062/2025	AMIT DALUI Mobile:7044561900 Email:ATRAYEE2021@GMAIL.COM	ATRAYEE CHATTERJEE	15-12-2025	MENTION BNS ACT AND SECTION IN 1ST PAGE AND PRAYER PAGE AS PER F.I.R OR LAST REJECTION ORDER
6	CRM(M)	2315/2025	PARAMESWAR HALDER Mobile:9330345601 Email:DS10ABHIK@GMAIL.COM	ABHIK SHARMA	15-12-2025	1) MENTION PREVIOUS CRM(M) CASE NO IN 1ST PARA – PREVIOUS REJECTION NOT BEING COMPLIED PROPERLY
7	CRM(M)	2520/2025	NAREN GHOSH Mobile:9804639668 Email:ARUPSKYHOT@GMAIL.COM	ARUP KUMAR BHOWMICK	15-12-2025	TRIAL COURT REJECTION DATE MISMATCH
8	CRM(M)	2532/2025	XXXXXX Mobile:9748288597 Email:SALMASULTANASHAH@GMAIL.COM	SALMA SULTANA SHAH	15-12-2025	1) ORDER DATE OF LD TRIAL COURT WRONGLY MENTIONED IN 1ST PARA 2) SUPPRESSION OF PREVIOUS REJECTION VIDE CRM(M)/768/2025 BEFORE THE HONBLE HIGH COURT 3) PETITIONER IDENTITY HAS BEEN DISCLOSED
9	CRM(M)	2533/2025	RAMEN JALI Mobile:9903458035 Email:YRITIKA026@GMAIL.COM	RITIKA YADAV	15-12-2025	1) DEFACTIO COMPLAINANT IDENTITY HAS BEEN DISCLOSED ... 2) SCHOOL NAME OF V.G. HAS BEEN DISCLOSED
10	CRM(M)	2545/2025	MOHITOSH KUMAR MONDAL Mobile:9434057837	PRABIR MAJUMDER	15-12-2025	OVER WRITING OF SIGNATURE NOT ALLOWED IN THE COPY OF ID CARD OF THE DEPONENT

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Email:SM.ADV990@GMAIL.COM			
11	CRR	5051/2025	SAMPRIITI MUKHERJEE Mobile:8918799946 Email:PRASANTAREADY@GMAIL.COM	PRASANTA KUMAR ROY	15-12-2025	ILLEGIBLE TRIAL COURT ORDER COPY ATTACHED WITH THIS PETITION
12	CRR	5059/2025	SOUMYA DUTTA Mobile:9874561002 Email:MDJANNAT003@GMAIL.COM	MD. JANNAT UL FIRDOUS	15-12-2025	RESPONDENT NAME MISMATH WITH TRIAL COURT ORDER
13	CRR	5065/2025	BISHAKHA PAUL Mobile:9681307819 Email:ADVOCATEDIPANWITA@GMAIL.COM	DIPANWITA GANGULY	15-12-2025	WRONG CASE TYPE MENTIONED IN THIS PETITION
14	CRR	5066/2025	ASHABEN TARUNKUMAR KHAMAR AND ORS. Mobile:8777375982 Email:RSENGUPTA356@GMAIL.COM	RAJDEEP SENGUPTA	15-12-2025	WRONG CAUSE TITLE MENTIONED IN THIS PETITION
15	CRR	5067/2025	SURAJIT PAUL AND ANR Mobile:9830034395 Email:PHATICKDAS@GMAIL.COM	PHATICK CHANDRA DAS	15-12-2025	WRONG DISTRICT AND WRONG SECTION MENTIONED IN THIS PETITION
16	WPA	26964/2025	SUSANTA BHOWMIK Mobile:9674573163 Email:RITAPATRAADV@GMAIL.COM	RITA PATRA	15-12-2025	PETITIONER AND RESPONDENT 4 PINCODE WRONG
17	WPA(P)	519/2025	TAPAS BANERJEE Mobile:9830656205 Email:UDAYC638@GMAIL.COM	UDAY SANKAR CHATTOPADHYAY	15-12-2025	CJ ADDRESSING WRONG
18	WPLRT	200/2025	SANJAY KUMAR PARIA AND ORS. Mobile:9831394219 Email:SCHATTOPADHYAY7@GMAIL.COM	SUDIP KUMAR MAITI	15-12-2025	ZEROX COPY OF ORDER SHEET IS NEEDED IN BOTH COPIES